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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA-1840/95

New Delhi this the 4th day of April, 1997.

Hon'ble Mr. S.R. Adige, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

K. Swaminathan (Dr),  
C/o G.K. Aggarwal,  
G-82, Ashok Vihar-I,  
Delhi-110052. ....Applicant

(By Advocate Sh. G.K. Aggarwal)

-Versus-

1. Indian Council for Agricultural Research through its Secretary, Krish Bhawan, New Delhi-110011.
2. Agricultural Scientists Recruitment Board, through its Secretary, Krish Bhawan, New Delhi.
3. The Director, Indian Grassland & Fodder Res Inst, Pahuj Dam Jhansi-Gwalior Rd, Jhansi-284003.
4. Dr. K.V. Raman, Member, ASRB & Chairman, Assessment Committee, A.S.R.B. Krish Anusandhan Bhawan, Pusa, New Delhi-110012. ....Respondents

(By Advocate Shri V.K. Rao)

ORDER (Oral)  
(Hon'ble Mr. S.R. Adige)

Heard.

2. In so far as applicant's prayer for payment of TA/DA to him for attending personal discussion with the Assessment Committee at New Delhi on 6.6.95 are concerned, after hearing both sides we direct the respondents to pay the applicant TA/DA claim in accordance with rules, within two months from today.

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3. In so far as applicant's challenge to the composition of the Assessment Committee is concerned, both sides agree that in the first instance the respondents should dispose of the applicant's representation dated 20.7.95 by passing a detailed, speaking and reasoned orders thereon, in accordance with law, under intimation to the applicant within two months from the date of receipt of a certified copy of this order with liberty given to the applicant that in case any grievance still survives thereafter it will be open to him to agitate the same through appropriate original proceedings in accordance with law, if so advised.

4. With the aforesaid directions the O.A. stands disposed of. No costs.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S. R. Adiga,  
(S. R. Adiga)  
Member (A)

'Sanju'